

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**COMPANY APPEAL (AT)(INSOLVENCY) NO.252 OF 2017**

**IN THE MATTER OF:**

CKPL Steels Pvt Ltd

Appellant

Vs

Ashok Magnetics Ltd

Respondents

**Present:**

**For Appellant:-**Mr. Sahil Mullick, Advocate.

**For Respondents:** - Mr. Arnav Das and R. R.K. Ranjan, Advocates for 1<sup>st</sup> and 2<sup>nd</sup> Respondent.

Mr. Rajiv S. Roy, Mr. Avrojyoti Chatterjee, Mr. Abhijit S. Roy, Ms Jayasree Saha, Advocates for 3<sup>rd</sup> Respondent.

**O R D E R**

**05.12.2017** - Mr. Sahil Mullick, learned counsel appearing on behalf of the appellant submits that he has received instructions from the appellant to withdraw the appeal. Learned counsel for the respondents have no objection to the same. The appeal is accordingly dismissed as withdrawn without liberty to challenge the very same impugned order before this Appellate Tribunal.

(Justice S.J. Mukhopadhaya)  
Chairperson

(Justice Bansi Lal Bhat)  
Member (Judicial)

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